



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 10th Of April, 2018

SRO 163 - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Kathua.

| S.No | Name of the Offcer S/shri | Desagination and Place of Posting |
|------|------------------------------|---|
| 1. | Lal Chand | Look after Naib Tehsildar, Additional Deputy Commissioner Office, Billawar |
| 2. | Satish Kumar Sharma | Look after Naib Tehsildar Chadwal |

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD(P) /2008/Kathua

Dated: - 10 - 04 - 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. Deputy Commissioner, Kathua This is with reference to his letter No DCK /Adm/2017-18/3856-57 Dated 27.03.2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department PA (w.7.s.c).

(Khurshid Ahmad Bhat)
Deputy Legal Remembarncer,

[Signature]
10.04.2018